

ITEM NO.29

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7104/2025

[Arising out of impugned final judgment and order dated 24-01-2025
in FA No. 490/2024 passed by the High Court of Judicature at
Allahabad]

SRI HARBILAS GOYAL CHARITABLE TRUST

Petitioner(s)

VERSUS

SANJAY KUMAR MITTAL & ORS.

Respondent(s)

FOR ADMISSION

IA No. 63706/2025 - EXEMPTION FROM FILING O.T.

Date : 21-04-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :

Mr. Saurabh Kirpal, Sr. Adv.
Mr. Atul Krishna, AOR
Mr. Gagandeep Singh, Adv.

For Respondent(s) :

Mr. Devadatt Kamat, Sr. Adv.
Mr. Rajesh Gulab Inamdar, AOR
Mr. Divyesh Pratap Singh, Adv.
Mr. Shashwat Anand, Adv.
Mr. Saumitra Anand, Adv.
Mr. Hruday Bajentri, Adv.
Ms. Shabnam Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)

